

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-128/2007/2623/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 29th March, 2023.

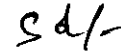
Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/1530/E dtd. 23.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, alongwith official vehicle, at own cost, from the morning of 25.03.2023 till the evening of 26.03.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-128/2007/2624/A, dated 29-03-2023

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

